

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/5566/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 18th September, 2019.

Sub: **Permission to avail the entire Civil Court vacation**

Ref:- Your letter No.DJKA/6213, dtd. 16.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Civil Court vacation w.e.f. 05.10.2019 to 18.10.2019, as prayed for. The Addl. District and Sessions Judge, Kamrup, Amingaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

5568 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-310/1993/5567-1A dated 18.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

